

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

Petition No.205/2010

Sub: Petition under Section 79 of the Electricity Act, 2003.

Date of hearing : 21.12.2010.

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Assam State Electricity Board (ASEB), Guwahati

Respondent : Reliance Energy Trading Ltd (RETL), Mumbai

Parties present : Shri Rajashekara Rao, Advocate, ASEB
Shri V.K.Pathak, ASEB
Shri R.K.Mehta, Advocate, RETL
Ms. Marie Ribo, RETL
Shri Antaryami Upadhyay, RETL

Learned counsel for the petitioner prayed for two weeks time to enable it to file rejoinder to the reply filed by the respondent. The prayer was not opposed by the learned counsel for the respondent.

2. The Commission accepted the prayer and directed the petitioner to file its rejoinder, with copy to the respondent, latest by 7.1.2011.

3. The petition shall be re-notified for hearing on 20.1.2011.

Sd/-
(Dr. N.C.Mahapatra)
Chief Advisor (Law)